## **COURT-1**

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA No. 574 of 2017 in DFR No. 2070 of 2017

Dated: 8<sup>th</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

#### In the matter of:

NLC India Limited .... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal

Ms. Shubham Arya Mr. S. G. Prabhakaran

## **ORDER**

# I.A. No. 574 of 2017

(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 07.09.2017. Dasti, in addition, is permitted.

List the matter on <u>07.09.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/tpd